

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2477
ANSWERED ON:27.08.2012
DISBURSEMENT OF PENSION
Solanki Shri Makhansingh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the social security pensions are not disbursed to the pensioners in time;
- (b) if so, the details thereof, State-wise including Madhya Pradesh; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c) The Ministry of Rural Development is administering the National Social Assistance Programme (NSAP) under which Additional Central Assistance (ACA) is provided to States for giving pension/financial assistance to BPL persons satisfying the prescribed eligibility criteria. Presently, NSAP includes three pension Schemes for BPL persons namely, Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS), and Indira Gandhi National Disability Pension Scheme (IGNDPS).

NSAP has been transferred to State plan since 2002-03 and implementation of the Schemes, at ground level, rests with the State Governments. Identification of beneficiaries, sanction and disbursement of benefits under the schemes of NSAP is being done by the concerned State Governments. State Governments have been requested to disburse the pension regularly. The Ministry of Rural Development has informed that they have not received any report regarding delay in disbursement of pension to pensioners, including Madhya Pradesh.